

आयकर अपीलीय अधिकरण, कोलकाता पीठ 'बी', कोलकाता
IN THE INCOME TAX APPELLATE TRIBUNAL "B" BENCH KOLKATA

Before Shri Sanjay Garg, Judicial Member and Shri Sanjay Awasthi, Accountant Member

I.T.A. No.695/Kol/2024

IQ City Knowledge And Health Campus.....Appellant

**9 IT Chambers, 164/1
Maniktala Main Road,
Kankurgachi,
S.O. West Bengal,
India-700054.
[PAN: AADCI7157E]**

vs.

CIT (Exemption), Kolkata..... Respondent

Appearances by:

None appeared on behalf of the appellant.

Shri A. Kundu, CIT-Sr. DR, appeared on behalf of the Respondent.

Date of concluding the hearing : June 27, 2024

Date of pronouncing the order : June 27, 2024

आदेश / ORDER

संजय गर्ग, न्यायिक सदस्य द्वारा / Per Sanjay Garg, Judicial Member:

The present appeal has been preferred by the assessee against the order dated 22.02.2023 of the Commissioner of Income Tax (Exemption), Kolkata [hereinafter referred to as 'CIT(A)'] rejecting the application of the assessee for final approval as per the provisions of section 80G(5)(iii) of the Income Tax Act (hereinafter referred to as the 'Act').

2. A letter dated 25.06.2024 of the Authorized representative of the assessee has been placed on the file, wherein, it has been stated that the assessee has applied for a fresh registration in view of CBDT Circular No.7 of 2024 dated 25.04.2024, whereby, the date for making the application has been extended and that the present appeal be

allowed to be withdrawn. The appeal of the assessee is accordingly dismissed as withdrawn.

3. In the result, the appeal of the assessee is dismissed as withdrawn.

Kolkata, the 27th June, 2024.

Sd/-

[Sanjay Awasthi]

लेखा सदस्य/Accountant Member

Sd/-

[Sanjay Garg]

न्यायिक सदस्य/Judicial Member

Dated: 27.06.2024.

RS

Copy of the order forwarded to:

1. IQ City Knowledge And Health Campus
2. CIT (Exemption), Kolkata
3. CIT (A)-
4. CIT- ,
5. CIT(DR),

//True copy//

By order

Assistant Registrar, Kolkata Benches